

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO.060/00003/2014 Date of order:- April 2, 2014.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mr. Uday Kumar Varma, Member (A).

Amar Kant Goyal son of Shri Ram Nath, presently working as Regional Labour Commissioner (Central), o/o Deputy Chief Labour Commissioner(Central), Ministry of Labour, Kendriya Sadan, Sector 9, Chandigarh.

.....Applicant

(By Advocate :- Mr. D.R.Sharma)

Versus

1. Union of India through Secretary, Ministry of Labour, Sharamshakti Bhawan, Rafi Marg, New Delhi.
2. The Chief Labour Commissioner (Central), Sharamshakti Bhawan, Rafi Marg, New Delhi.
3. The Deputy Chief Labour Commissioner (Central), Kendriya Sadan, Sector 9, Chandigarh.

...Respondents

(By Advocate : Mr. N.K.Joshi, Sr. Advocate with Mr. Suresh Verma).

O R D E R(Oral).

Hon'ble Mr. Sanjeev Kaushik, Member (J):

In view of order dated 3.3.2014 passed by the respondents whereby the applicant has been promoted as CLS Gr.IV

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with effect from 3.3.2014, the learned counsel for the parties state that the present OA may be disposed of as having infructuous. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A).

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: April 2, 2014.

Kks